

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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T.C.P No. 194/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Sangita V. Dharamshi
V/s.
Stonemann Royale Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
10	Mokarand Bakare	Advocate for Respondent Co	
	Arunid Laxal	Adv. for Petitioner	

CRDER

TCP No.194/ I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel stated that Form was not filed on or
before 15.7.2017, this Petition is abated with liberty as mentioned in the
Notification dated 15.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASHKUMAR
Member (Judicial)